

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/32434/2025 ARBP/75/2025	M/S. SUNRISE EARTH MOVERS VS M/S. PK ORES PVT. LTD.	DEBADUTTA KANUNGO VS	// (//
2	D-BLAPL/24548/2025 BLAPL/8591/2025	AMAN SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /106 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000183/2025
3	D-BLAPL/24604/2025 BLAPL/8592/2025	MANAS RANJAN MAHANTY @ MOHANTY VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/000037/2025
4	D-BLAPL/24605/2025 BLAPL/8593/2025	KUNAL DIGAL VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/000036/2025
5	D-BLAPL/24692/2025 BLAPL/8594/2025	JOHAN MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /91 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000078/2023
6	D-BLAPL/24694/2025 BLAPL/8595/2025	RAJESH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /226 /2020 A.D.J.,PADAMPUR(Bargarh) CT/0000049/2021
7	D-BLAPL/24697/2025 BLAPL/8596/2025	SANDEEP @ SANDIP KUMAR NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	N.T.P.C. /1 /2024 A.D.J.,TALCHER(Anugul) CT/0000120/2024
8	D-BLAPL/22314/2025 BLAPL/8597/2025	SAMIR KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /305 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000014/2025
9	D-BLAPL/24720/2025 BLAPL/8598/2025	HIPI SINGH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000032/2025
10	D-BLAPL/24073/2025 BLAPL/8599/2025	ABHISEK KUMAR VS STATE OF ODISHA	DEBASIS BISWAL VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0001122/2024
11	D-BLAPL/24358/2025 BLAPL/8600/2025	AMAN SHARMA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000085/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/24361/2025 BLAPL/8601/2025	IMAM AHEMAD RAZA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/000032/2025
13	D-BLAPL/24722/2025 BLAPL/8602/2025	TAPAN MALLICK @ TAPAN KUMAR DAS VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	PIPLI /384 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000863/2024
14	D-BLAPL/24577/2025 BLAPL/8603/2025	SILA @ SILAM @ CHILAM MAJHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /65 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000108/2025
15	D-BLAPL/24706/2025 BLAPL/8604/2025	RAMAKANTA ROUT VS STATE OF ODISHA	APARESH BHOI VS	// J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000354/2025
16	D-BLAPL/24749/2025 BLAPL/8605/2025	SHERMASHRI SOREN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/000045/2025
17	D-BLAPL/24716/2025 BLAPL/8606/2025	RAM CHARAN GOPE VS STATE OF ODISHA	JULU KHANSAMA VS	BELPAHAR /110 /2024 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000029/2024
18	D-BLAPL/24756/2025 BLAPL/8607/2025	MAHENDRA KUMAR ROUT VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	GOPALPRASAD /196 /2025 J.M.F.C,TALCHER(Anugul) GR/0000948/2025
19	D-BLAPL/24232/2025 BLAPL/8608/2025	RANJAN RAJHANSA VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	ATTABIRA /444 /2024 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000424/2024
20	D-BLAPL/24453/2025 BLAPL/8609/2025	ALOK MALLICK VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	ASTARANGA /170 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000109/2024
21	D-BLAPL/24142/2025 BLAPL/8610/2025	RAHUL PRASAD VS STATE OF ODISHA	NILAKANTHA DAS VS	PLANTSITE /500 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001740/2025
22	D-BLAPL/24569/2025 BLAPL/8611/2025	SASHIBHUSAN MISHRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,KHURDA(Khordha) GR/0000681/2019
23	D-BLAPL/24762/2025	KALICHARAN MOHANTA	BIRENDRA KUMAR PARDHI	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8612/2025	VS STATE OF ODISHA	VS	A.D.J.,KARANJIA(Mayurbhanj) 2(A)CC/0000006/2025
24	D-BLAPL/24368/2025 BLAPL/8613/2025	AJAYA KHARA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /92 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000039/2024
25	D-BLAPL/24653/2025 BLAPL/8614/2025	GANESH PRADHAN @ MIKU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /412 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000408/2025
26	D-BLAPL/24684/2025 BLAPL/8615/2025	JAMMU @ SK. JAMIR MOHAMMAD VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SPECIAL CRIME UNIT /2 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000175/2025
27	D-BLAPL/24585/2025 BLAPL/8616/2025	RAMESH BAGH @ KUSHA VS STATE OF ODISHA	ALOK KUMAR KAR VS	TENTULIKHUNTI /119 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR GR/0000739/2025
28	D-BLAPL/24688/2025 BLAPL/8617/2025	PABITRA MIRDHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURUNAKATAK /147 /2024 DISTRICT & SESSIONS JUDGE,BOUDH ST/0000010/2025
29	D-BLAPL/24781/2025 BLAPL/8618/2025	BADAL SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /253 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000016/2025
30	D-BLAPL/24792/2025 BLAPL/8619/2025	DAITARI PATEL VS STATE OF ODISHA	UMAKANTA BARIK VS	KALAMPUR /79 /2024 A.D.J.,DHARAMGARH(Kalahandi) CT/0000084/2024
31	D-BLAPL/23157/2025 BLAPL/8620/2025	AKASH NAIK VS STATE OF ODISHA	BIBHUDDHENDRA KUMAR RATH VS	BANKI /3 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000124/2025
32	D-BLAPL/24442/2025 BLAPL/8621/2025	NIRAN CHINDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /144 /2024 A.D.J.,NAWAPARA(Nuapada) ST/0000051/2024
33	D-BLAPL/24800/2025 BLAPL/8622/2025	LIPUN KUMAR JENA @ SENDHA @ SITUA @ SIPUN VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	BHADRAK RURAL /292 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001252/2025
34	D-BLAPL/23263/2025 BLAPL/8623/2025	RISHIBA KARMI @ RISHIBH KARMI VS	SK. ZAFARULLA VS	MANAMUNDA /213 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/24635/2025 BLAPL/8624/2025	STATE OF ODISHA NARENDRA BEHERA @ MUKHI VS	BIBHUTI BHUSAN MISHRA VS	Spl/0000178/2025 BOUDH /180 /2024 SPECIAL JUDGE,BAUDH(Baudh)
36	D-BLAPL/24726/2025 BLAPL/8625/2025	STATE OF ODISHA NARAYAN DAS VS	MANORANJAN PADHY VS	Spl/0000006/2024 BELLAGAON /87 /2024 J.M.F.C.,HINJILI(Ganjam)
37	D-BLAPL/24643/2025 BLAPL/8626/2025	STATE OF ODISHA SANA DURYODHAN DEHURY VS	BIRENDRA KUMAR PARDHI VS	GR/0000657/2024 KARANJIA /19 /2025 A.D.J.,KARANJIA(Mayurbhanj)
38	D-BLAPL/24803/2025 BLAPL/8627/2025	STATE OF ODISHA MOHAMMAD BABU @ MD. BABU VS	AMLAN SHAKTI PAUL VS	ST/0000028/2025 BADAGODA P.S. /303 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR
39	D-BLAPL/24713/2025 BLAPL/8628/2025	STATE OF ODISHA OM PRAKASH AJAY @ AJGALLE @ AJGALE VS	BYOMOKESH SAHOO VS	TR/0000282/2025 BURLA /93 /2025 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur)
40	D-BLAPL/20813/2025 BLAPL/8629/2025	STATE OF ODISHA BABULI PARIDA VS	OM PRAKASH SARAN VS	ST/0000176/2025 DHENKANAL SADAR /190 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL
41	D-BLAPL/23144/2025 BLAPL/8630/2025	STATE OF ODISHA BISWAJIT SAHOO VS	JAJATI KESHARI KHUNTIA VS	CT/0000160/2024 KENDRAPARA /47 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA
42	D-BLAPL/24766/2025 BLAPL/8631/2025	STATE OF ODISHA RANJITA NAIK VS	SUSANTA SEKHAR PARIDA VS	Spl/0000027/2025 GHATAGAON /282 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR
43	D-BLAPL/24297/2025 BLAPL/8632/2025	STATE OF ODISHA CHUDAMANI CHHATRIA VS	RABINDRA NATH PRUSTY VS	ST/0000062/2024 SINAPALI /24 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada)
44	D-BLAPL/24779/2025 BLAPL/8633/2025	STATE OF ODISHA BIKRAM NAYAK VS	ANUGRAHA NARAYAN SAMANTRAY VS	SA/0000003/2025 ABHAYACHANDPUR /67 /2025 A.D.J.,KUJANG(Jagatsinghapur)
45	D-BLAPL/24841/2025 BLAPL/8634/2025	STATE OF ODISHA D. SIMANCHAL VS	LAXMIDHAR MAHAPATRA VS	Spl/0000007/2025 CAPITAL P.S. /36 /2023 S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000075/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/24769/2025 BLAPL/8635/2025	SURENDRA KHEMUDU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /28 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000033/2025
47	D-BLAPL/24022/2025 BLAPL/8636/2025	JAYARAM BADARAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /52 /2025 J.M.F.C.,R.UDAYAGIRI(Gajapati) GR/0000071/2025
48	D-BLAPL/24836/2025 BLAPL/8637/2025	DEBA @ DEBANANDA MAHANTA VS STATE OF ODISHA	LALITENDU BHUYAN VS	TURUMUNGA /246 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001075/2024
49	D-BLAPL/24620/2025 BLAPL/8638/2025	RANJAN KUMAR SAH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	HANDAPA /190 /2025 A.D.J.,ATHAMALIK(Anugul) Spl/0000012/2025
50	D-BLAPL/24078/2025 BLAPL/8639/2025	RAHUL KUMAR @ RABI DAS VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	PURI TOWN /83 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000042/2025
51	D-BLAPL/24846/2025 BLAPL/8640/2025	CHIKUN @ RAJESH KUMAR PANDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /315 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000845/2025
52	D-BLAPL/24527/2025 BLAPL/8641/2025	PRASANNA BAGH @ PRASANNA KUMAR BAGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KHAMAR /23 /2023 ASST.SESSIONS JUDGE,TALCHER(Anug CT/0000051/2023
53	D-BLAPL/24668/2025 BLAPL/8642/2025	ASISH KUMAR ROUT @ MUSA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /230 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000315/2025
54	D-BLAPL/24916/2025 BLAPL/8643/2025	RAKESH @ RAJESH ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001320/2025
55	D-BLAPL/24870/2025 BLAPL/8644/2025	GANESH JAISWAL @ JISWAL VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	JAMANKIRA /62 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000037/2025
56	D-BLAPL/24691/2025 BLAPL/8645/2025	DADHIBABANA DANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /62 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000049/2025
57	D-BLAPL/24824/2025	SANJAY BEHERA	MANORANJAN ACHARYA	ITAMATI /267 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8646/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000875/2025
58	D-BLAPL/24878/2025 BLAPL/8647/2025	RUPENDRA MURARI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BARBIL /38 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000021/2025
59	D-BLAPL/24874/2025 BLAPL/8648/2025	BIRANCHI PRADHAN VS STATE OF ODISHA	DEBASIS SARANGI VS	BANKI /104 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000149/2024
60	D-BLAPL/24898/2025 BLAPL/8649/2025	RAJU @ RAJESH KUMAR PATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /415 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002096/2024
61	D-BLAPL/24900/2025 BLAPL/8650/2025	RAJU @ RAJESH KUMAR PATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /342 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001615/2024
62	D-BLAPL/24903/2025 BLAPL/8651/2025	SANGRAM KESHARI BHUYAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001019/2025
63	D-BLAPL/24953/2025 BLAPL/8652/2025	STIFEN PARAMANIK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	LAKHANPUR /123 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001247/2025
64	D-BLAPL/24860/2025 BLAPL/8653/2025	BISHNU PAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /106 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000031/2025
65	D-BLAPL/24104/2025 BLAPL/8654/2025	S. KATHIRAVAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MANGALA BAG /246 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000657/2025
66	D-BLAPL/24880/2025 BLAPL/8655/2025	SUDAMA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /111 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000560/2025
67	D-CMAPL/31742/2025 CMAPL/255/2025	SANGRAM MOHAPATRA VS M/S.BLACK DIAMOND PROFESSIONAL CAR CARE SERVICE,BOLANGIR	ADV. VS	// ()
68	D-CMP/32337/2025 CMP/1257/2025	AJIT KUMAR BISWAL VS	ANAM CHARAN PANDA VS	// CIVIL JUDGE (JD), PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/32147/2025 CMP/1258/2025	BHAGIRATHI SWAIN SAHADEV SETHI VS RANJITA SETHI	ADITYA MISHRA VS	CS/0000083/2024 // DISTRICT AND SESSIONS JUDGE,ANGUL Fao/0000004/2023
70	D-CMP/32758/2025 CMP/1259/2025	NIMAIN CHARAN ANDIA VS ARUN KUMAR ANDIA	SURYAKANTA DASMOHAPATRA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000488/2023
71	D-CMP/32306/2025 CMP/1260/2025	RAMAKANTA DASH VS M/S. MATS MINERALS AND LIGISTICS (P) LTD.,KHURDA	ATUL TRIPATHY VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR Fao/0000037/2025
72	D-CMP/32791/2025 CMP/1261/2025	PADMA CHARAN MOHANTY VS BAISHNAB CHARAN MOHANTY	SUMITRA MOHANTY VS	// CIVIL JUDGE (SD),JAGATSinghpur(Jagatsinghpur) CS/0000178/2012
73	D-CMP/32187/2025 CMP/1262/2025	PARBATI DHADA VS BINA GAYAN	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000111/2020
74	D-CMP/31273/2025 CMP/1263/2025	SANTOSH KUMAR ROUT VS TAPAS RANJAN BEHERA	BUDHIRAM DAS VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Maipuri) CS/0000385/2010
75	D-CMP/32308/2025 CMP/1264/2025	NIRUPAMA NANDA VS M/S. MATS MINERALS AND LOGISTICS (P) LTD., BBSR	ATUL TRIPATHY VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR Fao/0000038/2025
76	D-CONTC/25831/2025 CONTC/3836/2025	RAMA CHANDRA NANDA VS SIBHA MALIK,OAS	ADV VS	// () //
77	D-CONTC/30986/2025 CONTC/3837/2025	PRAMOD KUMAR NAIK VS NITYANANDA BARIK,D.E.O,CUTTACK	ADV. VS	// () //
78	D-CONTC/31940/2025 CONTC/3838/2025	BIBEKANANDA PANDA VS SATYABRATA SAHU,IAS	ADV. VS	// () //
79	D-CONTC/32562/2025 CONTC/3839/2025	KISHORE CHANDRA AGRAWAL VS ANANTA NARAYAN HARPAL,CT AND GST OFFICER,GST CIRCLE-1,SAMBALPUR	KAJAL SAHOO VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/31977/2025 CONTC/3840/2025	ITISHREE GHADEI VS KIRANDEEP KUAR SAHOTA,IAS	ADV. VS	// 0 //
81	D-CONTC/32162/2025 CONTC/3841/2025	ARDHENDU SARANGI VS GIRISH S.N,IAS	DAYANIDHI MISHRA VS	// 0 //
82	D-CONTC/32426/2025 CONTC/3842/2025	NIRANJAN BEHERA VS KALI PRASANNA MOHAPATRA,IAS	AMIYA KUMAR MOHANTY(A) VS	// 0 //
83	D-CONTC/32437/2025 CONTC/3843/2025	SAROJ KUMAR DASH VS SATYABRATA SAHU,COMMNR.-CUM-SECY.,DEPT. OF FOREST AND ENVIRONMENT,ODISHA	ADV. VS	// 0 //
84	D-CONTC/32513/2025 CONTC/3844/2025	BISWANATH SAHOO VS HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI	PRNOY MOHANTY VS	// 0 //
85	D-CONTC/32516/2025 CONTC/3845/2025	KAMALAKANTA KAR VS DATTA TRAYA BHAUSAHEV SINDHA,COLLECTOR,CUTTACK	ADV. VS	// 0 //
86	D-CONTC/32558/2025 CONTC/3846/2025	PRATAP CHANDRA MOHANTY VS ANU GARG,IAS	ADV. VS	// 0 //
87	D-CONTC/32586/2025 CONTC/3847/2025	KESHABA CHANDRA MOHANTY VS ANU GARG,IAS	ADV. VS	// 0 //
88	D-CONTC/22627/2025 CONTC/3848/2025	LAKSHMI KUMARI NAIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
89	D-CONTC/32063/2025 CONTC/3849/2025	HEMANTA KUMAR JOSHI VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0 //
90	D-CONTC/32461/2025 CONTC/3850/2025	URMILA ROUT VS DR.KASINATH NAYAK,DIRECTOR,HEALTH AND FAMILY WELFARE DEPT,ODISHA	ADV. VS	// 0 //
91	D-CONTC/32463/2025	BHUBANESWAR GIRI	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3851/2025	VS B.PARAMESWARAN,IAS	VS	() //
92	D-CONTC/32566/2025 CONTC/3852/2025	DR.HRUSHIKESH MEHER VS MANOJ AHUJA,COMMNR.-CUM-SECY.,G.A AND P.G DEPT., ODISHA	ADV. VS	// ()
93	D-CRLA/24910/2025 CRLA/972/2025	MADAN MOHAN SAMANTARAY VS STATE OF ODISHA(VIG.)	TEJASMITA MOHAPATRA VS	BHUBANESWAR VIGILANCE /34 /2006 SPECIAL JUDGE, SPL. COURT,BHUBAN TR/000032/2012
94	D-CRLA/24641/2025 CRLA/973/2025	BIDYADHAR MUDULI VS STATE OF ODISHA	SURYA KANTA DWIBEDI VS	TIGIRIA /111 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000175/2023
95	D-CRLLP/24802/2025 CRLLP/60/2025	PANKAJ BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TOMANDO /257 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000596/2024
96	D-CRLMA/22575/2025 CRLMA/117/2025	SHRADHANJALI BEHERA VS ARCHANA NAG	JENAMANI JEEBAN JYOTI VS	KHANDAGIRI P.S. /496 /2022 () //
97	D-CRLMC/24598/2025 CRLMC/3215/2025	SATYANANDA@SATYARANJAN@ SATYABADI @ SATYA SAHU@ SATYA NARAYAN@SAMANIKANTA PATTANAIAK VS STATE OF ODISHA	R.SAMANIKANTA PATTANAIAK VS	RASOL /6 /2008 A.D.J.,DHENKANAL(Dhenkanal) CT/0000164/2013
98	D-CRLMC/24649/2025 CRLMC/3216/2025	SUNI@SUNITA MOHANTY VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /63 /2017 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000126/2017
99	D-CRLMC/22263/2025 CRLMC/3217/2025	HAREKRUSHNA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	TANGI /189 /2014 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000044/2017
100	D-CRLMC/24027/2025 CRLMC/3218/2025	TRILOCHAN RANASINGH VS STATE OF ODISHA	AJAYA NAYAK VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000098/2019
101	D-CRLMC/24654/2025 CRLMC/3219/2025	SK.KHURSID@ GURSHID@KUSA VS STATE OF ODISHA	SAMVIT MOHANTY VS	PURIGHAT /157 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000390/2025
102	D-CRLMC/24687/2025 CRLMC/3220/2025	JAGADISH NAYAK@BALABANTARAY VS	ABHIJIT DAS VS	FATEGARH /123 /2018 J.M.F.C.,BHAPUR(Nayagarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/24089/2025 CRLMC/3221/2025	STATE OF ODISHA P.VANESHREE RAO @ DUTTA VS	RAMACHANDRA PANIGRAHY VS	GR/0000244/2018 MAHILA PS,SEC-3,ROURKELA /4 /2018 S.D.J.M.,PANPOSH(Sundargarh)
104	D-CRLMC/24114/2025 CRLMC/3222/2025	STATE OF ODISHA GUNA @ GUNAMANI MEHER VS	DIPTI RANJAN SWAIN VS	GR/0000195/2018 TUREIKELA /163 /2019 SPECIAL JUDGE, KANTABANJI(Balangir)
105	D-CRLMC/24693/2025 CRLMC/3223/2025	STATE OF ODISHA BHARAT CHARAN DUTTA@ BHARAT DUTTA VS	BRUNDABAN ROUT VS	Spl/0000022/2019 SIMULIA /232 /2020 J.M.F.C.,SORO(Baleshwar)
106	D-CRLMC/24750/2025 CRLMC/3224/2025	STATE OF ODISHA SUSHANT NAYAK VS	PRAVASH CHANDRA JENA VS	CT/0000709/2020 RANPUR /303 /2017 J.M.F.C.,RANPUR(Nayagarh)
107	D-CRLMC/23070/2025 CRLMC/3225/2025	STATE OF ODISHA RANJIT DAS@RABI DAS VS	CHITTA RANJAN SAHU VS	GR/0000298/2017 BINJHARPUR /250 /2016 J.M.F.C.,JAJPUR(Jajapur)
108	D-CRLMC/24578/2025 CRLMC/3226/2025	STATE OF ODISHA ATULYA GADANAYAK VS	MANISH DHIR VS	GR/0000795/2016 ANGUL TOWN /229 /2010 J.M.F.C.,ANGUL(Anugul)
109	D-CRLMC/24353/2025 CRLMC/3227/2025	STATE OF ODISHA M/S. SWARNA SAKHA ESTATES AND BUILDERS(P) LTD.,BBSR VS	BISHNU PRASAD PRADHAN VS	CT/0000934/2010 MANCHESWAR P.S. /214 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha)
110	D-CRLMC/24356/2025 CRLMC/3228/2025	M/S. LAXMIPRIYA INFRA CON, KHURDA M/S. SWARNA SAKHA ESTATES AND BUILERS(P) LTD.,BBSR VS	BISHNU PRASAD PRADHAN VS	ICC/0002356/2021 MANCHESWAR P.S. /214 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha)
111	D-CRLMC/24782/2025 CRLMC/3229/2025	STATE OF ODISHA DEBENDRA KUMAR DASH@DEBENDRA DAS@BUNU VS	ALOK KUMAR PANDA VS	ICC/0002357/2021 BINIKA /13 /2018 ASST. SESSIONS JUEGE,SONEPUR(Sonepur)
112	D-CRLMC/24367/2025 CRLMC/3230/2025	STATE OF ODISHA DILLIP KU. BHAULA @ DILIP BHAULA VS	JYOTIRMAYA SAHOO VS	SC/0000088/2018 HINJILI /69 /2018 A.D.J.,CHATRAPUR(Ganjam)
113	D-CRLMC/24443/2025 CRLMC/3231/2025	STATE OF ODISHA PRAHALLAD CHANDRA MALLICK VS STATE OF ODISHA	SHAKTI PRASAD RATH VS	ST/0000087/2025 / /0 S.D.J.M.,JAJPUR(Jajapur) 2(C)CC/0000016/2002

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/24471/2025 CRLMC/3232/2025	SANKAR PARIDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	LALBAG /26 /2019 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000047/2019
115	D-CRLMC/24505/2025 CRLMC/3233/2025	AJIT MEHER VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	/ /0 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) ICC/0000010/2023
116	D-CRLMC/24539/2025 CRLMC/3234/2025	SUDHANSHU SEKHAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /260 /2012 J.M.F.C.,NIALI(Cuttack) GR/0001601/2012
117	D-CRLMC/24599/2025 CRLMC/3235/2025	KALYAN KUMAR MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /6 /2018 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000013/2018
118	D-CRLMC/24677/2025 CRLMC/3236/2025	SAMBIT MOHANTY VS ROJALIN MOHANTY	BISWARANJAN DALAI VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000131/2024
119	D-CRLMC/24734/2025 CRLMC/3237/2025	CHINMAYA BEHERA @ TULU VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	NAYAGARH SADAR /59 /2025 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000017/2025
120	D-CRLMP/24541/2025 CRLMP/1045/2025	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	/ /0) //
121	D-CRLMP/24619/2025 CRLMP/1046/2025	SARMILA MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	BHARATPUR PS /296 /2025) //
122	D-CRLMP/23783/2025 CRLMP/1047/2025	SRABANI SAHOO VS STATE OF ODISHA	RAMAKANTA SARANGI VS	CAPITAL P.S. /249 /2025) //
123	D-CRLMP/24588/2025 CRLMP/1048/2025	TRILOCHAN KAK @ TRILOCHAN KOK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /5 /2025) //
124	D-CRLMP/13712/2025 CRLMP/1049/2025	MAMATA SAMANTARAY VS INSPECTOR IN CHARGE, NAYAPALLI POLICE STATION, BBSR	ASHOK KUMAR DAS VS	NAYAPALLI P.S. /154 /2020) //
125	D-CRLMP/24765/2025	BASANTA KUMAR RAJ	SATYABAN SAHOO	BONTH /28 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1050/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLREV/24971/2025 CRLREV/533/2025	AJIT KUMAR DAS VS GITANJALI PATTANAİK	MANOJ KUMAR PATI VS	//0 A.D.J.,ATHAGARH(Cuttack) CRA/0000030/2024
127	D-FAO/32512/2025 FAO/377/2025	THE MANAGER LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS UDAYA KUMAR BHOI	GIRI PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000253/2023
128	D-FAO/32511/2025 FAO/378/2025	MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO.LTD., BBSR VS PRADEEP BISWAL	GIRIJA PRASAD DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000021/2024
129	D-FAO/32580/2025 FAO/379/2025	ASSISTANT MANAGER, LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS RANJU OJHA	GIRI PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000031/2018
130	D-FAO/32673/2025 FAO/380/2025	BASANTI NAYAK VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000036/2024
131	D-FAO/32708/2025 FAO/381/2025	MADHU BAG VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000064/2024
132	D-MACA/22641/2025 MACA/934/2025	BARSHA MAHARANA VS PRATAP KUMAR MOHAPATRA	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) Mac/0001018/2016
133	D-MACA/31943/2025 MACA/935/2025	GELLHARANI @ GEHLARANI PARIDA VS KAILASH CHANDRA MALLICK	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000062/2017
134	D-MACA/31195/2025 MACA/936/2025	JARANA BEHERA VS SAKUNTALA DAS	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T.,KENDRAPARA(Kendrapara) Mac/0000106/2019
135	D-MATA/32419/2025 MATA/310/2025	DR. SUNAYANI BEHERA VS DR. KHAGESWAR BEHERA	BIKASH JENA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000122/2022
136	D-MATA/32449/2025 MATA/311/2025	SANTOSH KUMAR SABAT VS	TANMAY MISHRA VS	// JUDGE FAMILY COURT,GANJAM(Ganja

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MATA/32397/2025 MATA/312/2025	PRANGYA PARAMITA PANDA LIPIKA PATNAIK VS BALAKRISHNA PATNAIK	DIPAK RANJAN MISHRA VS	CP/0000194/2018 // JUDGE FAMILY COURT,BHUBANESWAR
138	D-MATA/32731/2025 MATA/313/2025	BAIJAYANTI SILL @ NAYAK VS ABHIMANYU NAYAK	SANJEEB CHAKRAVARTY VS	CP/0000482/2024 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
139	D-OTAPL/32759/2025 OTAPL/69/2025	PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR VS M/S. SMV BEVERAGES PVT. LTD., CUTTACK	UMESH CHANDRA SAHOO VS	CP/0000005/2012 // ()
140	D-RPFAM/32357/2025 RPFAM/223/2025	ASWINI KUMAR PRADHAN VS MANISA BISOYI	NIRANJAN LENKA VS	// JUDGE, FAMILY COURT, NABARANGPUR
141	D-RSA/31889/2025 RSA/411/2025	NIRANJAN SETH VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	Crp/0000040/2024 // A.D.J.,KUCHINDA(Sambalpur)
142	D-RSA/28186/2025 RSA/412/2025	BADRINATH PANIGRAHI VS SUDASHTNA PANDA	RAMESH CHANDRA PRADHAN VS	RFA/0000020/2017 // DISTRICT & SESSIONS JUDGE,BERHAMPUR
143	D-RSA/27902/2025 RSA/413/2025	NARAYAN BHOI VS KIRTI PRABHA PADHAN	SUSHANTA KUMAR JOSHI VS	RFA/0000046/2023 // 2ND A.D.J., BALANGIR(Balangir)
144	D-RVWPET/32381/2025 RVWPET/191/2025	KHAGESWAR BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	RFA/0000046/2018 // ()
145	D-STREV/29186/2025 STREV/24/2025	M/S. INDIAN CHARGE CROME LIMITED, RAYAGADA VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// // ()
146	D-WA/31711/2025 WA/1392/2025	DEEPTILATA SOREN VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// // ()
147	D-WA/32642/2025 WA/1393/2025	STATE OF ODISHA VS KANTI BISWAL	SARBESWAR BEHERA, A.G.A VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/32639/2025 WA/1394/2025	STATE OF ODISHA VS BHAGABAN PARIDA	SARBESWAR BEHERA, A.G.A VS	// 0 //
149	D-WA/32645/2025 WA/1395/2025	STATE OF ODISHA VS BHASKAR BISWAL	SARBESWAR BEHERA, A.G.A VS	// 0 //
150	D-WA/32643/2025 WA/1396/2025	STATE OF ODISHA VS RAJU BHOI	SARBESWAR BEHERA, A.G.A VS	// 0 //
151	D-WP(C)/32501/2025 WP(C)/22762/2025	KAMAL KUMARI DEVI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
152	D-WP(C)/32720/2025 WP(C)/22763/2025	RATIKANTA PANDA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
153	D-WP(C)/32504/2025 WP(C)/22764/2025	K. RAVI ARJU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
154	D-WP(C)/31351/2025 WP(C)/22765/2025	DR.BADRI NARAYAN PUROHIT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
155	D-WP(C)/26125/2025 WP(C)/22766/2025	MIRTAJ UDDIN VS REGIONAL DIRECTOR, NHAI/PIU	DILIP KUMAR SAHU VS	// 0 //
156	D-WP(C)/32353/2025 WP(C)/22767/2025	KABINDRA PASCHIMAKABAT VS STATE OF ODISHA	CHANDAN KUMAR ROUT VS	// 0 //
157	D-WP(C)/32443/2025 WP(C)/22768/2025	GOURANGA CHARAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
158	D-WP(C)/32507/2025 WP(C)/22769/2025	MANAS RANJAN MOHANTY VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
159	D-WP(C)/31382/2025	RANJITA NAYAK	GOPINATH PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22770/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/32309/2025 WP(C)/22771/2025	SAUNTE MARANDI VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
161	D-WP(C)/32297/2025 WP(C)/22772/2025	M/S RAM KUMAR AGRAWAL ENGINEERS PVT. LTD., BALANGIR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
162	D-WP(C)/32311/2025 WP(C)/22773/2025	DAMAN MAJHI VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
163	D-WP(C)/32262/2025 WP(C)/22774/2025	ACHINTYA KUMAR NAYAK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
164	D-WP(C)/32294/2025 WP(C)/22775/2025	ASHOK KUMAR SAMANTARAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
165	D-WP(C)/32303/2025 WP(C)/22776/2025	NARAYAN MISHRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
166	D-WP(C)/32496/2025 WP(C)/22777/2025	BHAKTA ANKULIPITA BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
167	D-WP(C)/32391/2025 WP(C)/22778/2025	K.CHANDRAYA REDDY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
168	D-WP(C)/32395/2025 WP(C)/22779/2025	LAXMAN KUMAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
169	D-WP(C)/32493/2025 WP(C)/22780/2025	PIYUS DASH VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
170	D-WP(C)/32413/2025 WP(C)/22781/2025	KALAKANHU THAKUR VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/32514/2025 WP(C)/22782/2025	STATE OF ODISHA PURNA CHANDRA KAR VS	LAXMIKANTA MOHANTY VS	// // 0
172	D-WP(C)/32766/2025 WP(C)/22783/2025	STATE OF ODISHA SRIDHAR MALIK VS	GHANASHYAM MUDULI VS	// // 0
173	D-WP(C)/32506/2025 WP(C)/22784/2025	STATE OF ODISHA SRI SRI JAGANNATH TEMPLE TRUST, ROURKELA VS	ASHOK KUMAR SARANGI VS	// // 0
174	D-WP(C)/32017/2025 WP(C)/22785/2025	STATE OF ODISHA SURATRAM NAIK VS	ALOK KUMAR MOHANTY VS	// // 0
175	D-WP(C)/15542/2025 WP(C)/22786/2025	THE STATE OF ODISHA BICHITRANANDA JENA VS	NIRANJAN PANDA VS	// // 0
176	D-WP(C)/32417/2025 WP(C)/22787/2025	STATE OF ODISHA JAHUR KHAN VS	PRASANNA KUMAR RATH (1) VS	// // 0
177	D-WP(C)/32606/2025 WP(C)/22788/2025	STATE OF ODISHA DILIP KUMAR BHOKTA VS	BRAJA MOHAN SARANGI VS	// // 0
178	D-WP(C)/32468/2025 WP(C)/22789/2025	SUPERINTENDENT OF POLICE, ANGUL DR. SADANANDA NAIK VS	ASUTOSH SAHOO VS	// // 0
179	D-WP(C)/32615/2025 WP(C)/22790/2025	STATE OF ODISHA TAPAN KUMAR PRADHAN VS	BRAJA MOHAN SARANGI VS	// // 0
180	D-WP(C)/31376/2025 WP(C)/22791/2025	SUPERINTENDENT OF POLICE, ANGUL JAYANTI DAS VS	BIJAYA KUMAR RAGADA VS	// // 0
181	D-WP(C)/32470/2025 WP(C)/22792/2025	STATE OF ODISHA CHITTARANJAN MANADHATA VS	DEBASIS ROUT VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/31535/2025 WP(C)/22793/2025	JHAMELA @ JASODA HANTALA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
183	D-WP(C)/32209/2025 WP(C)/22794/2025	BIKASH KUMAR PATRA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
184	D-WP(C)/32591/2025 WP(C)/22795/2025	BATAKRUSHNA MOHAPATRA VS STATE OF ODISHA	RASHMI REKHA PRADHAN VS	// 0 //
185	D-WP(C)/32295/2025 WP(C)/22796/2025	RINKU DEVI VS STATE OF ODISHA	KISHORE CHANDRA SATAPATHY VS	// 0 //
186	D-WP(C)/32540/2025 WP(C)/22797/2025	PURNA CHANDRA SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
187	D-WP(C)/32423/2025 WP(C)/22798/2025	BHOLESWAR PATRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
188	D-WP(C)/32761/2025 WP(C)/22799/2025	SABITA BEHERA VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
189	D-WP(C)/32488/2025 WP(C)/22800/2025	GETTAM GIRI VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
190	D-WP(C)/32593/2025 WP(C)/22801/2025	ISWAR CHANDRA SAMAL VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
191	D-WP(C)/32765/2025 WP(C)/22802/2025	GAGAN DASH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
192	D-WP(C)/32542/2025 WP(C)/22803/2025	RASMITA MOHANTY VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
193	D-WP(C)/31910/2025	SARAT CHANDRA MOHANTY	SUSANTA KUMAR BARAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22804/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/32767/2025 WP(C)/22805/2025	SOMANATH MALL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
195	D-WP(C)/32508/2025 WP(C)/22806/2025	PRADEEP KUMAR RAY MOHAPATRA VS STATE OF ODISHA	TARUN KANTA PATTANAYAK VS	// 0 //
196	D-WP(C)/32597/2025 WP(C)/22807/2025	RANJAN KUMAR SAMAL VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
197	D-WP(C)/32587/2025 WP(C)/22808/2025	PRANATI BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
198	D-WP(C)/32520/2025 WP(C)/22809/2025	SUVRANSU BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
199	D-WP(C)/32515/2025 WP(C)/22810/2025	BALABHADRA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
200	D-WP(C)/32448/2025 WP(C)/22811/2025	MAHESWAR DEHURY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
201	D-WP(C)/32769/2025 WP(C)/22812/2025	ARATA MOHANTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
202	D-WP(C)/32071/2025 WP(C)/22813/2025	SIPRA MANJARI MOHANTY VS STATE OF ODISHA	MADHUSUDAN PANDA VS	// 0 //
203	D-WP(C)/32543/2025 WP(C)/22814/2025	DR.MAHESH KUMAR YADAV VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
204	D-WP(C)/32841/2025 WP(C)/22815/2025	PRIYABRATA PATNAIK VS	PRABIN DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/32145/2025 WP(C)/22816/2025	STATE OF ODISHA BISIKESAN SAMAL VS	KAPILA CHARAN NAYAK VS	// // 0
206	D-WP(C)/32245/2025 WP(C)/22817/2025	STATE OF ODISHA RASHMITA BALABANTARAY VS	SAROJA KANTA SAMAL VS	// // 0
207	D-WP(C)/32458/2025 WP(C)/22818/2025	STATE OF ODISHA NARAYANI SONS INDIA PRIVATE LTD, KOLKATA VS	SUVENDU KUMAR SETHI VS	// // 0
208	D-WP(C)/32544/2025 WP(C)/22819/2025	ORISSA MINING CORPORATION LTD., BBSR PRADYUMNA KUMAR PRADHAN VS	SUSANTA KUMAR LENKA VS	// // 0
209	D-WP(C)/32568/2025 WP(C)/22820/2025	COLLECTOR CUM APPELLATE AUTHORITY, PHULBANI, KANDHAMAL TUKUN KHAN VS	AYODHYA NATH LENKA VS	// // 0
210	D-WP(C)/32690/2025 WP(C)/22821/2025	STATE OF ODISHA M/S HOTEL ARISTOCRAT, JAGARSINGHPUR VS	SOUMYA RANJAN MOHANTY VS	// // 0
211	D-WP(C)/32547/2025 WP(C)/22822/2025	STATE OF ODISHA RASMITA MOHANTY VS	SUDHIR KUMAR MALLICK VS	// // 0
212	D-WP(C)/27455/2025 WP(C)/22823/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK RABINDRA KUMAR NAYAK VS	GOPINATH MISHRA VS	// // 0
213	D-WP(C)/32551/2025 WP(C)/22824/2025	LEARNED ADDL.COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH NIHARIKA PATTANAIAK VS	SUDHIR KUMAR MALLICK VS	// // 0
214	D-WP(C)/32649/2025 WP(C)/22825/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK GHANASHYAM KANHER VS	MANORANJAN PADHI VS	// // 0
215	D-WP(C)/32830/2025 WP(C)/22826/2025	STATE OF ORISSA BIDUSH KUMAR DHAL VS	JYOTI RANJAN DEO VS	// // 0
		ODISHA STATE CIVIL SUPPLIES CORPORATION LIMITED		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/32301/2025 WP(C)/22827/2025	BIKRAM PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
217	D-WP(C)/32635/2025 WP(C)/22828/2025	BABINA JENA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
218	D-WP(C)/32752/2025 WP(C)/22829/2025	JOGENDRA HARIJAN VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
219	D-WP(C)/32627/2025 WP(C)/22830/2025	DR.DEBABRATA RATH VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
220	D-WP(C)/32379/2025 WP(C)/22831/2025	ABHISHEK ADD AGENCY, CUTTACK VS CUTTACK MUNICIPAL CORPORATION, CUTTACK	SWAYAMJIT ROUT VS	// 0 //
221	D-WP(C)/32557/2025 WP(C)/22832/2025	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
222	D-WP(C)/32706/2025 WP(C)/22833/2025	SISIR KUMAR MANDHANT VS THE A.O., IDBI BANK, GROUND FLOOR, CUTTACK	DIPTI RANJAN MOHAPATRA VS	// 0 //
223	D-WP(C)/32556/2025 WP(C)/22834/2025	ANNAPURNA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
224	D-WP(C)/31241/2025 WP(C)/22835/2025	PADMABATI BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
225	D-WP(C)/31262/2025 WP(C)/22836/2025	AKSHAY KUMAR CHOUDHURY VS CANARA BANK, GANJAM	ASHOK KUMAR PANIGRAHI VS	// 0 //
226	D-WP(C)/32555/2025 WP(C)/22837/2025	LAXMANA KUMAR NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
227	D-WP(C)/32492/2025	JAGANNATH SAHOO	SUBHADUTTA ROUTRAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22838/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/32588/2025 WP(C)/22839/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
229	D-WP(C)/32565/2025 WP(C)/22840/2025	BINATI NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
230	D-WP(C)/32592/2025 WP(C)/22841/2025	DINABANDHU KHADANGA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
231	D-WP(C)/32362/2025 WP(C)/22842/2025	HARI SAMAL VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	// 0 //
232	D-WP(C)/32623/2025 WP(C)/22843/2025	RUKMANI KAR VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
233	D-WP(C)/32837/2025 WP(C)/22844/2025	SANTANU KUMAR SAHU VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
234	D-WP(C)/32441/2025 WP(C)/22845/2025	PRADEEP KUMAR DIGAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
235	D-WP(C)/32763/2025 WP(C)/22846/2025	TILOTTAMA PUROHIT VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
236	D-WP(C)/32550/2025 WP(C)/22847/2025	PARESH CHANDRA SRICHANDAN ROY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
237	D-WP(C)/31597/2025 WP(C)/22848/2025	KESHAB CHANDRA SENAPATI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
238	D-WP(C)/32842/2025 WP(C)/22849/2025	MEENAKSHI HOTA VS	PRANAB RANJAN CHHATOI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/32689/2025 WP(C)/22850/2025	CHINMAY HOTA BIDYADHAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // 0 //
240	D-WP(C)/31838/2025 WP(C)/22851/2025	BHASKAR CHANDRA PANIGRAHI VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //
241	D-WP(C)/32442/2025 WP(C)/22852/2025	SOUMITRA BHATTACHARJEE VS COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
242	D-WP(C)/32123/2025 WP(C)/22853/2025	PURNA CHANDRA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
243	D-WP(C)/32541/2025 WP(C)/22854/2025	KISHAN PRADHAN VS COLLECTOR CUM APPELLATE AUTHORITY, PHULBANI, KANDHAMAL	SUSANTA KUMAR LENKA VS	// 0 //
244	D-WP(C)/32664/2025 WP(C)/22855/2025	PANCHU PRADHAN VS STATE OF ODISHA	RABI NARAYAN SWAIN VS	// 0 //
245	D-WP(C)/32575/2025 WP(C)/22856/2025	PADMALOCHAN BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
246	D-WP(C)/32662/2025 WP(C)/22857/2025	ARNAPURNA PAUL VS STATE OF ORISSA	SHASHANKA SHEKHAR PATRA VS	// 0 //
247	D-WP(C)/32790/2025 WP(C)/22858/2025	DELTA FOUNDATION TRUST, KHURDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
248	D-WP(C)/32666/2025 WP(C)/22859/2025	THE BRANCH MANAGER, LIC OF INDIA, GANJAM VS THE REGISTRAR, STATE CONSUMER DSIPUTE REDRESSA COMMISSION, CUTTACK	GURUDUTTA KAR VS	// 0 //
249	D-WP(C)/32739/2025 WP(C)/22860/2025	SASMITA MISHRA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/32711/2025 WP(C)/22861/2025	KSHETRA MOHAN SI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
251	D-WP(C)/32786/2025 WP(C)/22862/2025	MAMATA DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
252	D-WP(C)/32721/2025 WP(C)/22863/2025	HARI KRISHNA PANIGRAHI VS THE GENERAL MANAGER (ADM), ODISHA STATE ROAD TRANSPORT CORPN.	KAILASH CHANDRA MISHRA VS	// 0 //
253	D-WP(C)/32740/2025 WP(C)/22864/2025	LIPSA SINGH VS PRIYANKAR PRADHAN	SOURAV SUMAN BHUYAN VS	// 0 //
254	D-WP(C)/32743/2025 WP(C)/22865/2025	SATYANARAYAN PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
255	D-WP(C)/32810/2025 WP(C)/22866/2025	MAA TARINI WSHG, NAYAGARH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
256	D-WP(C)/32853/2025 WP(C)/22867/2025	JITENDRA KUMAR PARIDA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
257	D-WP(C)/32141/2025 WP(C)/22868/2025	BAIDRUTA CHARAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
258	D-WP(C)/32762/2025 WP(C)/22869/2025	SWARNAPRAVA MALIK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
259	D-WP(C)/32834/2025 WP(C)/22870/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD, BBSR VS PARAMESWAR ROUT	AVIJIT PATNAIK VS	// 0 //
260	D-WP(C)/32001/2025 WP(C)/22871/2025	SUSAMA NAIK VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
261	D-WP(C)/32276/2025	UNITED INSURANCE CO. LTD., BBSR	BIJOY DASMOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22872/2025	VS	VS	0
		MAA MANGALA FLOOR MILL PVT. LTD., KHURDA		//
262	D-WP(C)/32604/2025	BISWAJIT CHHOTRAY	ABHISHEK DASH	//
	WP(C)/22873/2025	VS	VS	0
		ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION, BBSR		//
263	D-WP(C)/32522/2025	UPENDRA KANUNGO	PRONOY MOHANTY	//
	WP(C)/22874/2025	VS	VS	0
		UNION OF INDIA		//
264	D-WP(C)/32671/2025	RANJITA PANDA	GAJENDRANATH ROUT	//
	WP(C)/22875/2025	VS	VS	0
		THE EXECUTIVE OFFICER, GANJAM		//
265	D-WP(C)/32768/2025	MONALISA DAS	SUKANTA KUMAR DALAI	//
	WP(C)/22876/2025	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/28756/2025	STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA, S.P.C	//
	WP(C)/22877/2025	VS	VS	0
		JHON BOSCCO MINZ		//
267	D-WP(C)/31746/2025	JAYANTI JENA	KISHORE KUMAR MISHRA	//
	WP(C)/22878/2025	VS	VS	0
		ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
268	D-WP(C)/32727/2025	AJIT KUMAR PADHI	TAPAN KU. JENA SAMANTA	//
	WP(C)/22879/2025	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/32640/2025	SURESH CHANDRA RANA	SAROJ KU. MISHRA	//
	WP(C)/22880/2025	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/31360/2025	BIBHUTI BHUSAN MAHAPATRA	SAMBHRAM DAS	//
	WP(C)/22881/2025	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/32733/2025	BIKASH KUMAR NAYAK	JAGANNATH BHUYAN	//
	WP(C)/22882/2025	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/32729/2025	BASANTILATA DAS	SANJAY KUMAR DAS	//
	WP(C)/22883/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/32716/2025 WP(C)/22884/2025	STATE OF ODISHA BAIKUNTHA NATH NAIK VS	MADHUMITA PANDA VS	// // ()
274	D-WP(C)/32817/2025 WP(C)/22885/2025	STATE OF ODISHA PATA SAHOO VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
275	D-WP(C)/30904/2025 WP(C)/22886/2025	THE STATE BANK OF INDIA, JANGHIRA BRANCH, KEONJHAR SASWAT DASH VS	NIRANJAN PANDA VS	// // ()
276	D-WP(C)/32207/2025 WP(C)/22887/2025	THE SECY, REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA, BBSR BHARAT PRADHAN VS	GOPAL KRISHNA BEHERA VS	// // ()
277	D-WP(C)/32732/2025 WP(C)/22888/2025	STATE OF ODISHA UNION OF INDIA VS	PRASANNA KUMAR PARHI, DY, S.G.I VS	// // ()
278	D-WPCRL/24715/2025 WPCRL/116/2025	RANKANATH PRUSTY TUKUNA KUMAR NAYAK VS	GOPAL KRISHNA NAYAK VS	// // ()
279	D-ABLAPL/24487/2025 ABLAPL/9643/2025	STATE OF ODISHA DILIP SWAIN @ DILLIP KUMAR SWAIN VS	DURGA PRASAD DHAL VS	// // ()
280	D-ABLAPL/24587/2025 ABLAPL/9644/2025	STATE OF ODISHA CHINMAYEE KUMAR MALLIK @ BUBUNA MALIK VS	JANAKI KANTA MAHAPATRA VS	// // ()
281	D-ABLAPL/24606/2025 ABLAPL/9645/2025	STATE OF ODISHA TAPAS RANJAN PATEL VS	KHAGESWAR BEHERA VS	// // ()
282	D-ABLAPL/24206/2025 ABLAPL/9646/2025	STATE OF ODISHA MANAS KUMAR SAHOO VS	CHEERA RANJAN SATAPATHY VS	// // ()
283	D-ABLAPL/24611/2025 ABLAPL/9647/2025	STATE OF ODISHA SUBHRA BISWAL VS	TAPAN MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/24672/2025 ABLAPL/9648/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /591 /2025 () //
285	D-ABLAPL/24613/2025 ABLAPL/9649/2025	KETTY PAHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BALUGAON P.S. /251 /2024 () //
286	D-ABLAPL/24678/2025 ABLAPL/9650/2025	SATYAJIT MOHANTY VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KUDANAGARI /134 /2025 () //
287	D-ABLAPL/24612/2025 ABLAPL/9651/2025	TANJIR SEAKH VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIBAGA /161 /2025 () //
288	D-ABLAPL/24658/2025 ABLAPL/9652/2025	RAM BARAN DHURIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /61 /2025 () //
289	D-ABLAPL/24725/2025 ABLAPL/9653/2025	MAHENDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /153 /2025 () //
290	D-ABLAPL/24666/2025 ABLAPL/9654/2025	GOPAL @ HARASIT MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /23 /2025 () //
291	D-ABLAPL/24728/2025 ABLAPL/9655/2025	NABIBULLA KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /152 /2025 () //
292	D-ABLAPL/24475/2025 ABLAPL/9656/2025	AMIT KUMAR TANTI VS STATE OF ODISHA	AMLAN MOHANTY VS	MOHANA /100 /2025 () //
293	D-ABLAPL/24730/2025 ABLAPL/9657/2025	ANGSHUMAN SANTRA VS STATE OF ODISHA	SATYABRATA DASH VS	KHANDAGIRI P.S. /515 /2025 () //
294	D-ABLAPL/24753/2025 ABLAPL/9658/2025	SHRAWAN KUMAR SINGH VS STATE OF ODISHA	RAKESH SHARMA VS	BELPAHAR /152 /2025 () //
295	D-ABLAPL/24754/2025	SHRAWAN KUMAR SINGH	RAKESH SHARMA	LAKHANPUR /123 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9659/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/24816/2025 ABLAPL/9660/2025	SULOCHANA SAHOO VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI TOWN /229 /2022 () //
297	D-ABLAPL/24735/2025 ABLAPL/9661/2025	SWADHIN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /145 /2025 () //
298	D-ABLAPL/24771/2025 ABLAPL/9662/2025	JAYANTI BEHERA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	MAHANGA /111 /2022 () //
299	D-ABLAPL/24774/2025 ABLAPL/9663/2025	GOUTAM DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /343 /2025 () //
300	D-ABLAPL/24622/2025 ABLAPL/9664/2025	RAJALAXMI DALAI VS STATE OF ODISHA	ARIJEET MISHRA VS	BASELI SAHI PS /131 /2025 () //
301	D-ABLAPL/24757/2025 ABLAPL/9665/2025	GOPAMUDRA MOHAPATRA VS STATE OF ODISHA	KARUNAKAR RATH VS	SAHADEV KHUNTA /191 /2021 () //
302	D-ABLAPL/24699/2025 ABLAPL/9666/2025	CHENTI @ KODANDA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /58 /2023 () //
303	D-ABLAPL/24763/2025 ABLAPL/9667/2025	SINGRAY SUNDHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	/ /0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000010/2025
304	D-ABLAPL/24623/2025 ABLAPL/9668/2025	SUJIT DALEI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NIKIRAI /247 /2025 () //
305	D-ABLAPL/24775/2025 ABLAPL/9669/2025	MITHUN KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	CHANDAPUR /138 /2025 () //
306	D-ABLAPL/24807/2025 ABLAPL/9670/2025	SRIKANTA ROUT @ SUKANTA ROUT VS	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /265 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/24234/2025 ABLAPL/9671/2025	STATE OF ODISHA DUKHIRAM MAJHI VS	PRATAP CHANDRA MISHRA VS	// GHASIPURA /291 /2025 ()
308	D-ABLAPL/24517/2025 ABLAPL/9672/2025	STATE OF ODISHA UMAKANTA MEHER VS	AMITAV TRIPATHY VS	// LOISINGHA(BOLANGIR) /182 /2025 ()
309	D-ABLAPL/24811/2025 ABLAPL/9673/2025	STATE OF ODISHA GIRIJA SANKAR DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /237 /2025 ()
310	D-ABLAPL/24767/2025 ABLAPL/9674/2025	STATE OF ODISHA BIKAS CHANDRA MAJHI VS	BIKRAM CHANDRA GHADEI VS	// BAGDIA /77 /2025 ()
311	D-ABLAPL/24768/2025 ABLAPL/9675/2025	STATE OF ODISHA SEK TIPUSULATAN @ SK. TIPU SULTAN VS	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 ()
312	D-ABLAPL/24647/2025 ABLAPL/9676/2025	STATE OF ODISHA BHAKTIPADA DALAI VS	SAIBRATA RATH VS	// CHANDABALI /39 /2025 ()
313	D-ABLAPL/24295/2025 ABLAPL/9677/2025	STATE OF ODISHA DHAVALA ADINARAYANA @ D. ADINARAYANA VS	PAIDI VISWESWAR RAO VS	// TIKIRI /76 /2025 ()
314	D-ABLAPL/24671/2025 ABLAPL/9678/2025	STATE OF ODISHA BISWA RANJAN JENA VS	SABYASACHI MISHRA VS	// PIPLI /32 /2013 ()
315	D-ABLAPL/24591/2025 ABLAPL/9679/2025	STATE OF ODISHA SUMAN DALAI VS	PRANAYANEE DASMOHAPATRA VS	// RAGHUNATHPUR /72 /2025 ()
316	D-ABLAPL/24928/2025 ABLAPL/9680/2025	STATE OF ODISHA JITENDRA KUMAR BISWAL VS	DIPTI RANJAN MOHAPATRA VS	// BALUGAON P.S. /235 /2025 ()
317	D-ABLAPL/17712/2025 ABLAPL/9681/2025	STATE OF ODISHA RAJA KUMAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// NAWAPARA /41 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/23735/2025 ABLAPL/9682/2025	DEEPAK KUMAR JENA VS STATE OF ODISHA	ARUPA NANDA DAS VS	GOLANTHARA (BERHAMPUR) /322 /2025 () //
319	D-ABLAPL/24780/2025 ABLAPL/9683/2025	BIKRAM KISHORE JENAMANI VS STATE OF ODISHA	ABHAS MOHANTY VS	DHENKANAL SADAR /635 /2025 () //
320	D-ABLAPL/24788/2025 ABLAPL/9684/2025	INDRADEBA BEHERA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /224 /2024 () //
321	D-ABLAPL/23917/2025 ABLAPL/9685/2025	RABI NARAYAN TRIPATHY VS STATE OF ODISHA	SATYA JEET ROUT VS	BASELI SAHI PS /140 /2025 () //
322	D-ABLAPL/24804/2025 ABLAPL/9686/2025	SUBRAT KU. BASTI @ SIKUN BASTI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /278 /2025 () //
323	D-ABLAPL/24851/2025 ABLAPL/9687/2025	KEDARSWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /202 /2025 () //
324	D-ABLAPL/24817/2025 ABLAPL/9688/2025	SABYASACHI ROUTRAY @ CHINU VS STATE OF ODISHA	KASHINATH PATNAIK VS	MALGODOWN /176 /2025 () //
325	D-ABLAPL/24852/2025 ABLAPL/9689/2025	APARNA SAMANTARAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MADHUPATNA /13 /2025 () //
326	D-ABLAPL/24863/2025 ABLAPL/9690/2025	SAI SOLANK SARANGI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
327	D-ABLAPL/22777/2025 ABLAPL/9691/2025	ABHI MIRDHA VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	BOLANGIR SADAR /533 /2024 () //
328	D-ABLAPL/24935/2025 ABLAPL/9692/2025	AVIJIT KUMAR PRUSTY VS STATE OF ODISHA	ANURAG PATI VS	CHANDRASEKHARPUR /460 /2025 () //
329	D-ABLAPL/24818/2025	KUSA DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /319 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9693/2025	VS STATE OF ODISHA	VS	() //